No. RJ-1/Regular/ 320 /2022

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Principal Seat at Bombay** that, from **Monday, 29.08.2022 and Tuesday 30.08.2022 :**

I

The Single Bench presided over by the **Hon'ble Smt. Justice Anuja Prabhudessai** will take up the following judicial assignment.

APPELLATE SIDE	ORIGINAL SIDE
For Admission, hearing, order matters and applications therein : (A) Anticipatory Bail Application and Regular Bail Applications (except those assigned to other Courts) and Applications for cancellation, relaxation or modification of Bail and all other applications concerning Bail matters, arising from Districts except Greater Mumbai and Thane District (including Palghar). (B) Applications for leave to prefer Appeal of even years.	-----

II

The **Hon'ble Ms. Justice Gauri Godse** will sit singly in **Court Room No. 24** and will take up the following matters from the assignment of the **Hon'ble Smt. Justice Anuja Prabhudessai**, as under;

APPELLATE SIDE	ORIGINAL SIDE
For Admission, hearing, order matters and applications therein : (A) All First Appeals.	For Admission, hearing, order matters and applications therein : (A) Writ Petitions under Maharashtra Land Revenue Code and Maharashtra Stamp Act.

Dated this the 26th day of August 2022

By Order,

Sd/-

(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-

(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.